

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:7  
ANSWERED ON:09.11.2010  
ROAD PROJECTS UNDER CRF  
Thamaraiselvan Shri R.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has taken up many road projects under the Central Road Fund Scheme during the last three years;
- (b) if so, the details thereof;
- (c) whether there has been a persistent demand from the State Governments to undertake road projects benefitting their States; and
- (d) if so, the steps taken by the Government to accommodate the demand of the State Governments in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) & (b): Yes, Sir. The State-wise and year-wise number of proposals approved under Central Road Fund (CRF) during the last three years are annexed.

(c) & (d): Yes, Sir. Proposals for development of State Roads under the CRF are forwarded by the respective State Governments to this Ministry. The same are examined in this Ministry by the Standing Committee headed by the Secretary (Road Transport & Highways) and in-principle approval are accorded to the proposals which fulfill the requirements as per CRF (State Roads) Rules, 2007 subject to availability of funds. Thereafter, the detailed estimates are sanctioned in the Ministry as per Standard Guidelines / circulars.